

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI,
TAMILNADU DAILY CAUSE LIST DATED 09.01.2023 (MONDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla Member (Technical)

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (Ins) No.324/2021 IA No 672&673/2021	Arun kumar VS The Federal Bank Ltd.	Mr. P.J. Sri Ganesh	Mr. R.I. Ramesh For R1 Mr. Jerin Asher Sojan For R2

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) No.128/2022 & For Urgent Hearing IA No. 1101/2022, For Stay IA No.1102 & 1103/2022	Bhagyanagar Boards & Chemicals Pvt Ltd & 4 Ors Vs Vijay Kumar Goyal & 2 Ors	Mr.Y Suryanarayana	Mr. R Parthasarathy Mr. Vishnu Mohan For Caveator Mr. Rangasaran Mohan
3	Comp App(AT) (CH) No.126/2022 For Condone Delay IA No 1087/2022	CJ George VS Synthite Industries Ltd	Mr. TK. Baskar	Mr.Jolly John For Caveator
4	Comp App(AT) (CH) No.127/2022	Jithendra Parlapalli Vs Wirecard India Pvt Ltd & 5 others	Mr. P.Balamurugan	

For Defects/Rectification

S.No.	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	9805130/00660/2021 (Diary No.844/2021)	Seeta Peddinti Vs Sutanu Sinha	M/s.TPS Harsha	
6	9805118/01494/2021 (Diary No.858/2021)	Oren Hydrocarbons Pvt Ltd Vs Akzo Nobel Industrial chemical BV	Mr.A.Muraleedharun	

7	9805118/00898/2021 (Diary No.879/2021)	Uppala Srinivas Vs S.Rajendran	Mr.Chirag Gupta	
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For Directions/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	TA (AT) No.188/2021 (CA (AT) No.77/2019)	Dr. Joe Verghese Ors VS Omega Hospitals Pvt Ltd & Ors.	Mr. Naveen R.Nath	Mr. Pai Amit For R1 to R5
9	TA (AT) No.130/2021 (CA (AT) No.100/2019)	Mangala Investments Limited VS Canara Land Investments Limited	Mr. Satyan Shivakumar Israni	A.K. Mylsamy & Associates Mr. Aravindh For R1
10	TA (AT) No.131/2021 (CA (AT) No.125/2019)	State Bank of India VS United Breweries Holdings Limited & Ors.	Mr. C.Vidhyashankar	Mr. A.Raghunath for R1 to R3 Mr. Chitranshul A. Sinha For R5

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	TA (AT) No. 134/2021 (Comp App (AT) (Ins) No. 653/2019) & IA No.254/2022	Dr.Ravi Shankar Vedan Vs. Tiffins Barytes Asbestos and Paints Ltd & Anr WITH	Mr. TK Bhaskar	Mr. K. Moorthy
12	TA (AT) No. 135/2021 (Comp App (AT) (Ins) No. 803/2019)	Dr. Ravi Shankar Vedam Vs. Udhyaman Investments Pvt. Ltd. & 13 Ors.	Mr. TK Bhaskar Mr.	K. Moorthy Mr. Yashraj S

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp App (AT)(INS)No.280/2022 (IA NO 598/2022,IA No. 597/2022)	M/s Itakem Finichem Pvt. Ltd. Vs. M/s Iconium Leather Works Pvt. Ltd.	Mr. Pawan Jhabakh	
14	Comp App (AT) (CH) (Ins) No. 439/2022 & IA No. 1113 & 1114/2022	Indian Renewable Energy Development Agency Limited Vs Kondisetty Kumar Dushyantha & 7 Ors	Mr. Vinod Kumar	Mr. Anant Merathia for R1, Mr. B. Chandrasekar for R6, Mr. Shrinikethan For Caveator/R8.

15	Comp App (AT)(INS)No.305/2021 (IA NO 644/2021,IA No. 213/2022)	Muraleedharan V.N Vs. M/s. Hindustan Newsprint Limited	Ms. Jinnu Sara George	Ms. Srishti Thukral for R1, Mr. P.V. Vinod for R2, Mr.Shivshankar R. Panicker for R3.
16	Comp App (AT)(INS)No.221/2022	Komal Varma Vs. Dakshin Constructions Pvt. Ltd.	Mr.Krishna Ravindran	M/s.Surana & Surana
17	Comp App (AT)(INS) No. 226/2022 & IA No. 484/2022	Sunder Steel Industries Vs. Sri Gopikrishna Infrastructure Pvt. Ltd.	Mr. Kumarpal R. Chopra	
18	Comp App (AT) (CH) (Ins) No. 169/2022 & IA No.388, 389,390 & 625/2022	Greeta Mani Vs JJ Fincap Pvt Ltd. & Anr	Mr. Abishek Jenasen	Mr. Amrith Bharagav Mr. Jerin Asher Sojan
19	Comp App (AT)(INS)No.217/2022 (IA No. 475/2022)	Stressed Assets Stabilization Fund Vs. SPISYS Limited	Mr. Varun Srinivasan	
20	Comp App (AT) (CH) (Ins) No. 422/2022 & IA No. 1043, 1044 & 1092/2022	Devas Engineering Systems Pvt. Ltd. Vs Union Bank of India Ltd. & Anr	Ms. S Shanmitha	Mr. Adhivarahan
21	Comp App (AT) No. 110/2022 & IA No. 975, 976 & 977/2022	RMS Research Labs Pvt Ltd & 3 Ors Vs G Madhusudhan Reddy & Anr	Mr. Nithin Chowdary Pavuluri	Mr. K Gowtham Kumar

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22	TA (AT) No. 55/2021 (Comp App (AT) No.128/2019)	Regal Machine Tools Private Limited & Ors. Vs Mrs.Kaushy Lal & Ors	Mr. Sunil Kumar & Mani Bhushan Sinha	Mr. Naman Joshi for R1-R4, Mr. Nishant Patil for R5.
23	Comp App (AT)(INS) No.60/2021 & IA NO 135/2021	Chennai Chengelpet Tannery and Footwear General Workers Union Vs. Kavitha Surana WITH	Ms. Deepika Murali	Mr.S.Satyanarayanan R1. Mr. Abhinav Parthasarathy- R2-R5 Mr.Sugumaran-R6
24	Comp App (AT)(INS) No.104/2021	Ganesh Cartons India Pvt Ltd. Vs. Kavitha Surana WITH	Ms. Deepika Murali	Mr.S.Satyanarayanan R1. Mr. Abhinav Parthasarathy- R2-R5 Mr.Sugumaran-R6

25	Comp App (AT)(INS) No.109/2021 & IA No. 199, 200, 201,202/2021 & 641/2022	Muhamad Yavar Dhala Vs. Kavitha Surana	Ms. Deepika Murali	Mr.S.Satyanarayanan R1. Mr. Abhinav Parthasarathy- R2- R5 Mr.Sugumaran- R6
26	Comp App (AT)(CH)(Ins) No. 299/2021	Primee Silicones (Chennai) Pvt Ltd Vs Ucal Fuel Systems Ltd	Mr. Sri Krishna Bhagavat	Ms. Preeti Mohan
27	Comp App (AT)(INS) No.21/2021 & IA No.50/2021	M/s. Gayathri Sea Foods & Feeds P Ltd Vs Uni President Vietnam Co Limited	Mr.V V. Ramana Mr.G. Rangaiah	Mr. Hari Radhakrishnan Mr.G.Derrick Sam M/s Chandrashekar

2:00 PM
(After rising of Court of Chairperson)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr.Alok Srivastava, Member (Technical)

For Hearing (Part Heard):

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA No. 87/2021 (Comp App (AT) No 129/2019 & IA No.47/2022	M.N. Pratap Reddy &Anr Vs Lakshmi Narasimha Mining Co. (P) Ltd &Ors.	Mr. D Abhinav Rao	Mr. K. Udhyakumar for R2 Ms. Geetika Sharma for R3 & R4
WITH				
2	TA No. 88/2021 (Comp App (AT) No 148/2019	M. Nandana Reddy Vs Sri Lakshmi Narasimha Mining Co. Pvt Ltd &Ors	Mr. S.Vivekananda	Mr. K. Udhyakumar for R2 Ms. Geetika Sharma for R3 & R4 Mr. Abhinav Rao for R6 & R7

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500